

F.No. 29(78)/CESTAT/Admn./06  
Customs Excise & Service Tax  
Appellate Tribunal  
West Block No.2, R.K. Puram,  
New Delhi – 66.

Dated : 15.06.2018

ORDER

In supersession of all earlier orders, the competent authority has reconstituted the Local Purchase Committee for CESTAT, Delhi as under:

- |  |   |          |
|--|---|----------|
| 1. Sh. Bineesh Kumar K.S, Dy. Registrar (Admn) | - | Chairman |
| 2. Sh. Mohinder Singh, Dy. Registrar (Judl.)   | - | Member   |
| 3. Sh. Rajender Prasad, Accounts Officer       | - | Member   |

  
( Bineesh Kumar K.S)  
Dy. Registrar (Admn)

Copy to :

1. SPS to HOD, CESTAT, New Delhi.
2. Sh. Mohinder Singh, Dy. Registrar (Judl.), CESTAT, New Delhi
3. Sh. Rajender Prasad, Accounts Officer, CESTAT, New Delhi.
4. Computer/ CareTaking section, CESTAT, New Delhi
5. Library, CESTAT, New Delhi
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